

(b) how much amount has been deposited by the firm towards Employees' Provident Fund and State Employees' Insurance Scheme till now and how much is in arrears; and

(c) the steps which Government have taken to recover the arrears?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) As reported by the Employees' Provident Fund authorities there are 1079 employees working in M/s. Boehringer Knall Limited, Bombay of which 103 are permanent and remaining are temporary. There is none on daily wages.

(b) The establishment is an exempted establishment under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, and is regular in transferring the P.F. contributions to the Board of Trustees of the exempted fund.

As regards the Employees' State Insurance Scheme, an amount of Rs. 15,69,828.00 has been paid by the employer from September, 1982 to 1980. The employer is in arrears to the tune of Rs. 2313.75.

(c) A demand letter for recovery of E.S.I. dues from the establishment is under issue.

#### **Setting up of Hindi Salahkar Samiti in Planning Commission**

6887. SHRI R. N. RAKESH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that a Hindi Salahkar Samiti has been set up in the Ministry of Planning;

(b) if so, the details regarding the procedure adopted by Government while nominating persons to serve as its Members; and

(c) the details regarding its duties and functions?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Members were nominated to serve on the Samiti in accordance with the guidelines issued in this connection by the Department of Official Language, Ministry of Home Affairs.

(c) The Samiti is to advise the Ministry of Planning on matters relating to progressive use of Hindi for official purposes and allied issues.

#### **Total Allocation for Assam in the Plan**

6888. SHRI SONTOSH MOHAN DEV: Will the Minister of PLANNING be pleased to state:

(a) the total allocation to Assam under the Five Year Plan in the Current Sixth Plan;

(b) the per capita allocation of Central assistance to Assam in the Sixth Plan,

(c) whether it is a fact that priorities in the plan are not in tune with the requirement of the State; and

(d) if so, is there any proposal for change in priorities; the details thereof?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Rs. 1115 crores.

(b) Rs. 566.

(c) No, Sir.

(d) Does not arise

#### **Industrialisation of Haryana State**

6889. SHRI GIRIDHAR GOMANGO: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the tribal districts identified as industrially backward districts by his Ministry, State-wise;

(b) the tribal districts taken up for the industrialisation in Fifth Five Year Plan and the numbers thereof;